

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No.HC.XI-07/2020/39/RC Dated, Guwahati, the 22nd October, 2020

**LIST OF HOLIDAYS DURING THE YEAR 2021 IN RESPECT OF THE
SUB-ORDINATE CIVIL COURTS OF MIZORAM**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2020 in all the Civil Courts in Mizoram Sub-ordinate to Gauhati High Court.

<i>New Year Holidays</i>	-	<i>1st January to 08th January</i>	-	<i>Friday to Friday</i>	-	<i>8 days</i>
<i>Missionary Day</i>	-	<i>11th January</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Republic Day</i>	-	<i>26th January</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>State Day</i>	-	<i>20th February</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Chapchar Kut</i>	-	<i>05th March</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Holi</i>	-	<i>29th March</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Good Friday Eve</i>	-	<i>01st April</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Good Friday</i>	-	<i>02nd April</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Easter Monday</i>	-	<i>05th April</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Bohag Bihu</i>	-	<i>15th April to 16th April</i>	-	<i>Thursday to Friday</i>	-	<i>2 days</i>
<i>Mahavir Jayanti</i>	-	<i>25th April</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Id-Ul-Fitre</i>	-	<i>14th May</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Buddha Purnima</i>	-	<i>26th May</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>YMA Day</i>	-	<i>15th June</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Remna Ni</i>	-	<i>30th June</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<u>Summer Vacation</u> including <i>MHIP Day</i>	-	<i>05th July to 09th July</i>	-	<i>Monday to Friday</i>	-	<i>5 days</i>
<i>Id-uz-Zuha</i>	-	<i>21st July</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Independence Day</i>	-	<i>15th August</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Muharram</i>	-	<i>19th August</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Mahatma Gandhi's Birthday</i>	-	<i>02nd October</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<u>Puja Vacation</u> including <i>Dussehra</i>	-	<i>11th October to 15th October</i>	-	<i>Monday to Friday</i>	-	<i>5 days</i>
<i>Prophet Mohammad's Birthday (Id-e-Milad)</i>	-	<i>19th October</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Diwali (Deepavali)</i>	-	<i>04th November</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Guru Nanak's Birthday</i>	-	<i>19th November</i>	-	<i>Friday</i>	-	<i>1 day</i>
<u>Winter Vacation</u> including <i>Christmas festival</i>	-	<i>1st December to 30th December</i>	-	<i>Friday to Thursday</i>	-	<i>14 days</i>
<i>New Year's Eve</i>	-	<i>31st December</i>	-	<i>Friday</i>	-	<i>1 day</i>

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Mizoram.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Civil Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function from 9:30 a.m. to 4:00 p.m. in the months of October to March and from 9:30 a.m. to 4.30 p.m. in the months of April to September.
- (4) The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Mizoram on the same occasion falling on two different dates.

By Order etc.

R. A. Tapadar

REGISTRAR (JUDICIAL)

[Signature]

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No.HC.XI-07/2020/40/RC Dated, Guwahati, the 22nd October, 2020

**LIST OF HOLIDAYS DURING THE YEAR 2021 IN RESPECT OF THE
SUB-ORDINATE CRIMINAL COURTS OF MIZORAM**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2020 in all the Criminal Courts in Mizoram Sub-ordinate to Gauhati High Court.

<i>New Year Holidays</i>	-	<i>1st January to 05th January</i>	-	<i>Friday to Tuesday</i>	-	<i>5 days</i>
<i>Republic Day</i>	-	<i>26th January</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>State Day</i>	-	<i>20th February</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Chapchar Kut</i>	-	<i>05th March</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Holi</i>	-	<i>29th March</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Good Friday</i>	-	<i>02nd April</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Mahavir Jayanti</i>	-	<i>25th April</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Id-Ul-Fitre</i>	-	<i>14th May</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Buddha Purnima</i>	-	<i>26th May</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>YMA Day</i>	-	<i>15th June</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Remna Ni</i>	-	<i>30th June</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>MHIP Day</i>	-	<i>06th July</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Id-uz-Zuha</i>	-	<i>21st July</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Independence Day</i>	-	<i>15th August</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Muharram</i>	-	<i>19th August</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Mahatma Gandhi's Birthday</i>	-	<i>02nd October</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Prophet Mohammad's Birthday (Id-e-Milad)</i>	-	<i>19th October</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Diwali (Deepavali)</i>	-	<i>04th November</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Winter Vacation</i> including <i>Christmas festival</i>	-	<i>24th December to 26th December</i>	-	<i>Friday to Sunday</i>	-	<i>3 days</i>
<i>New Year's Eve</i>	-	<i>31st December</i>	-	<i>Friday</i>	-	<i>1 day</i>

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Mizoram.

- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Criminal Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function from 9:30 a.m. to 4:00 p.m. in the months of October to March and from 9:30 a.m. to 4.30 p.m. in the months of April to September.
- (4) The Sub-ordinate Criminal Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Mizoram on the same occasion falling on two different dates.

**LIST OF RESTRICTED HOLIDAYS DURING THE YEAR 2021 IN RESPECT OF THE
SUB-ORDINATE COURTS OF MIZORAM**

Holiday	Date	Mizo Month	Day of the week
Guru Govind Singh's Birthday	20 th January	Pawlkut Thla	Wednesday
Shivaji Jayanti	19 th February	Ramtuk Thla	Friday
Maha Shivaratri	11 th March	Vau Thla	Thursday
Ram Navami	21 st April	Tau Thla	Wednesday
Rath Yatra	12 th July	Vawkhniahzawn Thla	Monday
Janmashtami (Smarta)	30 th August	Thitin Thla	Monday
Vinayaka Chaturthi/ Ganesh Chaturthi	10 th September	Mimkut Thla	Friday
Bhai Duj	06 th November	Sahmulphah Thla	Saturday

By Order etc.

R. A. Tupa

REGISTRAR (JUDICIAL)

R/24/10